

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 407
IA/138/ND/2022 CA/384/ND/2022 Intervention
Petition/6/ND/2022 in CP/84/ND/2022

IN THE MATTER OF:

Track Infoline Private Limited	...	Applicant
Versus		
R Global Infosolutions Private Limited	...	Respondent

Under Section 241-242

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Krishna Kumar, Adv. Awnish Kumar, Adv. M Vidhya
For the Respondent	: Adv. Ashish Aggarwal, Adv. Nalin Dhingra, Counsels for Respondent No. 1 Company, Sr. Adv. Virender Ganda, and Adv. Kunal Mimani, for R2 to R4, Adv. Dilip Kumar Niranjan for R-5, Sr. Adv. Virender Ganda, Adv. Srijan Jain for R-2 and R-3
For the SRA/Intervenor	: Adv. Madhu Khular, Adv. Pradeep Kumar Kaur

HYBRID HEARING (PHYSICAL & VC)

ORDER

CA/384/ND/2022:-

Mr. Krishna Kumar, Ld. Counsel for the Applicant is present physically in CP/84/ND/2022 & CA/384/ND/2022. Mr. Ashish Aggarwal, Ld. Counsel for R-1, Mr. Virender Ganda, Ld. Sr. Counsel on behalf of R-2 and R-4 and Mr. Dilip Kumar Niranjan, Ld. Counsel on behalf of R-5 are present. Heard the arguments on behalf of the Applicant in length in CP/84/ND/2022 & CA/384/ND/2022. For

reply arguments on behalf of the Respondent in CP/84/ND/2022 & CA/384/ND/2022, list this matter on **16.07.2024**.

The Applicant is directed to serve the copy of the rejoinder to the reply filed on behalf of R-5. List this matter on **16.07.2024**.

IA/138/ND/2022:-

Mr. Virender Ganda, Ld. Sr. Counsel on behalf of Applicant and Mr. Krishna Kumar, Ld. Counsel on behalf of the Respondent are present in IA/138/ND/2022. Heard the arguments on behalf of the Respondent in length in IA-138/2022. List the matter on **16.07.2024** for arguments on behalf of the Applicant.

Intervention Petition/6/ND/2022:-

Ld. Counsel for the Applicant is present. List this matter on **16.07.2024** on top of the board.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)